

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:248
ANSWERED ON:22.07.2003
BONUS TO CHANDIGARH EMPLOYEES .
PAWAN KUMAR BANSAL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the employees of Chandigarh UT Administration have not been paid the mandatory bonus for the last six years;
- (b) if so, the reasons therefor;
- (c) whether it is only the pay scales of Punjab that were extended to UT Chandigarh and not the service conditions; and
- (d) the details of the matters included in the term `service conditions`?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) & (b): The employees of Chandigarh Administration who have opted for pay scales as applicable to the corresponding categories of employees of the State Government of Punjab are also governed by the terms and conditions of service as applicable to the latter. Since the State Government of Punjab have not paid `bonus` to their employees since 1997-98, their counterparts in Chandigarh Administration have also not been extended this benefit since then.

(c): No, Sir.

(d): The terms and conditions of service include, inter alia, the scale of pay and allowances attached with the post; the age of retirement of the incumbent; and pensionary benefits; etc.